

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/61(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS BANSILAL LEISURE PARKS LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

For the State Bank of India

Ms. Santosh Kr. Ray, Adv.

Ms. Rituparna Sanyal, Adv.

Ms. Zeba Khan, Adv.

Ms. Muskaan Saha, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. This is a transferred petition from Hon'ble High Court at Calcutta. Ld. counsel appearing for the applicant seeks three weeks time to make this petition IBC compliant. Time is allowed.
3. Registry is directed to issue notice to respondent by speed and email and place tracking information on record.
4. Post the matter on **24.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)